

1	2	3
14.	Sunflower	5.26
15.	Groundnut	6.03
16.	Apple	10.39
17.	Banana	7.76
18.	Citrus	9.69
19.	Grapes	8.63
20.	Guava	15.88
21.	Mango	9.16
22.	Papaya	6.7
23.	Sapota	9.73
24.	Cabbage	9.37
25.	Cauliflower	9.56
26.	Green pea	7.45
27.	Mushroom	9.51
28.	Onion	8.20
29.	Potato	7.32
30.	Tomato	12.44
31.	Tapioca	4.58

Linking of Aadhaar with Ration Cards

85. SHRI RAM KUMAR KASHYAP: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether an eleven year old girl died on 28th September, 2017 at her village in Jharkhand after stoppage of subsidised foodgrains for months owing to cancellation of ration card for want of Aadhaar linkage;

(b) if so, the action Government proposes to take in the matter;

(c) the total number of ration cards not linked to their Aadhaar unique ID number, State/Union Territory-wise; and

(d) the policy of Government to provide subsidized foodgrains to BPL families?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C.R. CHAUDHARY): (a) and (b) The Government of Jharkhand informed that the girl Miss Santosh Kumari of Karimati village of Simdega District died owing to disease and not due to hunger. The Government of Jharkhand has further informed that the family of deceased had Priority Household Ration card which was deleted on 22.7.17. Aadhaar card of mother of deceased was submitted to Fair Price Shop [FPS] in the month of August, 2017.

Government of Jharkhand has also informed that District Grievance Redressal Officer [DGRO] Simdega passed an order to pay the food security allowance to the family for the month of August, 2017 as per provisions of National Food Security Act, 2013 and that FPS dealer concerned and Incharge Area Supply Officer [Prabhari Prakhanda Apoorvi Padadhikari] were placed under suspension and a new Antyodaya Anna Yojna Ration card was issued to household.

Letter dated 24/10/17 have been issued to all State/UT Governments to strictly comply with the provisions of the Notification issued by this Department *vide* SO No.317[E] dated 8/2/17 [as amended from time to time]. The said Notification has clear provisions for distribution of the benefits of subsidized foodgrains/cash transfer of food subsidy under NFSA to those eligible beneficiaries who do not possess Aadhaar number. The notification as well as letter dated 24/10/17 have been uploaded on the official web site of this Department *i.e.* www.dfpd.nic.in.

(c) The State-wise details showing the total number of Rations cards linked/seeded with Aadhaar are given in the Statement (*See* below).

(d) After implementation of NFSA, criteria of identification of beneficiaries/households has been de-linked from BPL/APL categories and beneficiaries are identified under two categories namely;

- (i) AAY Households, and
- (ii) Priority Households

The eligible households under the above categories are required to be identified by State/UT Governments and are entitled to receive foodgrains (rice, wheat or coarsegrains or any combination thereof) under TPDS @ ₹ 3/-, ₹ 2/- and ₹ 1/- per kg. respectively with entitlements of priority households being @ 5 kgs. per person per month and AAY families getting @ 35 kg. per family per month as per the AAY scheme.

Statement*Status of Aadhaar Seeding*

Sl. No.	States/UTs	Total Ration Cards	No. of Ration Cards Seeded	Seeding @ (%)
1	2	3	4	5
1.	Andhra Pradesh	94,27,381	94,27,381	100
2.	Chandigarh	63,920	63,920	100
3.	Chhattisgarh	53,15,000	52,00,000	98
4.	Dadra and Nagar Haveli	42,824	41,356	97
5.	Daman and Diu	24,157	24,221	100
6.	Gujarat	72,02,425	69,56,986	97
7.	Jharkhand	57,25,982	55,58,234	97
8.	Puducherry	1,68,781	1,68,781	100
9.	Tamil Nadu	99,49,700	99,41,077	100
10.	Haryana	29,64,309	26,23,809	89
11.	Karnataka	1,09,62,061	1,09,49,925	100
12.	Madhya Pradesh	1,15,09,814	1,05,09,015	91
13.	Maharashtra	1,48,28,050	1,29,11,973	87
14.	Odisha	86,39,233	78,15,571	90
15.	Rajasthan	99,50,016	95,56,381	96
16.	Telangana	49,27,847	49,27,847	100
17.	Andaman and Nicobar Islands	12,922	12,922	100
18.	Delhi	19,44,883	19,44,883	100
19.	Goa	1,39,158	1,38,916	100
20.	Himachal Pradesh	7,14,390	6,63,049	93
21.	Punjab	36,32,158	36,28,833	100
22.	Sikkim	96,692	82,170	85
23.	Tripura	5,88,820	5,74,734	98
24.	Uttar Pradesh	3,33,27,168	2,85,29,615	86

1	2	3	4	5
25.	Arunachal Pradesh	1,76,342	78,473	45
26.	Assam	57,36,271	0	0
27.	Bihar	1,54,01,000	1,24,29,491	81
28.	Jammu and Kashmir	16,58,691	9,22,509	56
29.	Kerala	35,02,509	34,50,721	99
30.	Lakshadweep	5,110	5,005	98
31.	Manipur	5,55,528	1,69,829	31
32.	Meghalaya	4,21,548	0	0
33.	Mizoram	1,43,623	1,03,891	72
34.	Nagaland	2,84,934	92,997	33
35.	Uttarakhand	13,30,404	11,97,364	90
36.	West Bengal	6,01,85,420	3,79,30,606	63
TOTAL		23,15,59,071	18,86,32,485	81

Fake Aadhaar Network System

86. DR. SANJAY SINH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- whether Government has information on fake Aadhaar Network System;
- if so, the details of complaints received and action taken thereon, State-wise; and
- the action taken by Government to clear false biometric documents and fingerprint therein?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K. J. ALPHONS): (a) to (c) As per sub-section (3) of Section 4 of Aadhaar Act, 2016, “an Aadhaar number, in physical or electronic form subject to authentication and other conditions, as may be specified by regulations, may be accepted as proof of identity of the Aadhaar number holder for any purpose.” Hence, there is no question of fake Aadhaar Network System.

UIDAI has provided online authentication facility whereby any Aadhaar can be authenticated anywhere anytime. Further, an online facility has also been provided for verifying an Aadhaar, available at <https://resident.uidai.gov.in/aadhaarverification>.